

# OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

## ORDER

In partial modification to this office order No. 469/17238-413/F.1(3)/Gaz/19 dated 18.02.2019, the following committee is hereby reconstituted, with immediate effect:-

Name of the Committee	Name of the Judicial Officer	Designation
Administrative & legal affairs Committee.	Ms. Poonam A. Bamba, District & Sessions Judge (South)	Chairperson
	Sh. A.S. Jayachandra, District & Sessions Judge (Shahdara)	Member
	Dr. Kamini Lau, Addl. Sessions Judge (Central)	Member
	Sh. Arun Sukhija, Addl. District Judge (Central)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

  
30.5.19  
(GIRISH KATHPALIA)  
District & Sessions Judge (HQs)  
Delhi

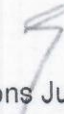
No. 1313/50290-50312 /F.1(3)/Gaz/19

Dated 30 MAY 2019

### Sub:-Reconstitution of Committee.

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judges, all Court Complexes, Delhi/New Delhi/Rouse Avenue.
3. The Officers concerned.
4. The Officer In-charges, Admin. Branch (I,II&III) (Central) Tis Hazari Courts, Delhi.
5. The AO(J)/Branch In-charge, Administration Branch (I,II&III) Central District is directed to pursue the matter with the said committee.
6. The AO(J)/Incharge, Recruitment Cell, Caretaking Branch, General Branch (Central), Tis Hazari Courts, Delhi.
7. The P.S. to the undersigned.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.

  
District & Sessions Judge (HQs)  
Delhi